

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 70 OF 2015

Dated: 8th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

State Load Despatch Centre & Anr.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Paramhans a/w
Mr. S.R. Pandey (Rep.) for R-1

ORDER

Written submissions filed by learned counsel for the appellant is taken on record. A copy of the same has been handed over to the learned counsel for the State Commission.

Learned counsel for the State Commission states that he will be filing written submissions on or before 12.02.2016. He may do so after serving copy on the other side.

List the matter on **15.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk